

# **Supplementary Constitution of Benches with effect from 29<sup>th</sup> November, 2010.**

- 1 C.J.'s Hon. The Chief Justice  
Court Hon. Vineet Saran, J.  
(On Monday, Tuesday,  
Thursday and Friday)
- Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations), Control Orders and Land Acquisitions and all Fresh and Listed Matters related to Tolls on River Bridges in U.P and Environment Matters
- AND
- Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1<sup>st</sup> 2009 onwards and Listed Control Orders and Land Acquisitions from 01.10.2010 onwards including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 2004 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- Hon. The Chief Justice  
Hon. Vineet Saran, J.  
(On Wednesday)
- Fresh, order, admission, hearing and all Listed Public Interest Litigation (Civil) for Orders, Admission and Hearing including Bunch Cases.
- Then  
Hon. The Chief Justice  
(On Friday at 2.00 P.M.)
- Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.
- 2 2 Hon. S.K. Singh, J.  
Hon. Rajesh Chandra, J.
- Fresh, order, admission, hearing Misc. Writs,
- AND
- Listed Misc. Writs from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 2004 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**CHIEF JUSTICE  
20.11.2010**